

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 10 of 2020

IN THE MATTER OF:

Chetan G Pathare

....Appellant

Versus

Nagrik Chetna Manch & Ors.

....Respondents

Present:

For Appellant:

For Respondent:

ORDER

05.03.2020: Due to paucity of time this matter could not be taken up.

Post this Appeal 'For Admission (Fresh Case)' on **17th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn